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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 127/397-398/NCLT/AHM/2016 (New)  
C.P. No. 48/397-398/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017**

Name of the Company: Scanpoints Geomatics Ltd.

V/s.

Shreejikrupa Buildcon Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956;

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.				
2.				

**ORDER**

None present for Both Parties.

Learned Counsel for Respondents has sent Adjournment Letter.

List the Matter on 03.10.2017

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 7th day of August, 2017.